

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 8<sup>th</sup> January, 2018*

No.HC.VII-13/2017/ 35 /A. Shri Gautam Baruah, Member-Secretary, Assam State Legal Services Authority, Guwahati, is transferred and posted as Special Judge, CBI, Assam, Addl. Court No.2, Assam, Chandmari, Guwahati, vice Shri Satya Nath Sarma transferred.

On being released by the Govt., Shri Baruah will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and join his new assignment immediately.

No.HC.VII-13/2017/ 36 / A. Shri Satya Nath Sarma, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati, is transferred and posted as Member-Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Gautam Baruah transferred.

On being appointed by the Govt., Shri Sarma will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Addl. Court No.1, Assam, Chandmari, Guwahati and join his new assignment immediately.

No.HC.VII-13/2017/ 37 /A. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Mridul Kumar Saikia transferred.

On being appointed by the Member Secretary, Assam State Legal Services Authority, Guwahati, and after getting further instruction from the High Court Smti Rabha will join her new assignment.

No.HC.VII-13/2017/ 38 /A. Date of release of Shri Mridul Kumar Saikia from the post of Deputy Secretary, Assam State Legal Services Authority, Guwahati, will be notified later on. His place of posting will also be notified later on.

By order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-13/2017/ 39-65 /A.

Dated 08.01.2018

Copy to:-

  
8/1/2018

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Judge, Designated Court, Assam, Guwahati.
6. The Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar/ Barpeta.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to take necessary action for release of Shri Mridul Kumar Saikia from the Deputy Secretary, Assam State Legal Services Authority, Guwahati and appoint Smti Gitali Rabha, as Deputy Secretary, Assam State Legal Services Authority, Guwahati
13. The Member, MACT, \_\_\_\_\_
14. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. Shri Gautam Baruah, Member-Secretary, Assam State Legal Services Authority, Guwahati
17. Shri Satya Nath Sarma, Special Judge, CBI, Addl. Court, No.2, Assam, Chandmari, Guwahati
18. Smti Gitali Rabha, Chief Judicial Magistrate, Udalguri
19. Shri Mridul Kumar Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati
20. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Chief Judicial Magistrate, \_\_\_\_\_
22. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
24. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
26. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
27. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**

08/01/2018